

ITEM NO.45+46

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).162/2023

VISHAL TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.29034/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Writ Petition(s)(Criminal) No(s).39/2023

(FOR ADMISSION and IA No.24930/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.27092/2023-APPROPRIATE ORDERS/DIRECTIONS and IA No.27546/2023-APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-02-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Vishal Tiwari, In-person

Mr. Manohar Lal Sharma, In-person

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Abhishek Anand, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Ramesh Babu MR, AOR
Manish Singh, Adv.
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharit, Adv.
Ms. Tanya Chowdhary, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Tushar Mehta, Solicitor General, states that in pursuance of the previous order of this Court, the Union Government would file its submission note and circulate a soft copy to the Court Master by 15 February 2023.
- 2 A copy of the Note has been handed over to the petitioners who appear in person.
- 3 List the petitions on 17 February 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**